

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 14.10.2022 (FRIDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                        | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>  |
|---------------|--|--|-------------------------------|---------------------------------|
| 1.            | Comp. App. (AT) (Ins) No. 1188 of 2022 | Sameer Bansal<br>Vs.<br>Canara Bank & Anr.   | Pranav Khanna                 | PBA Srinivasan<br>Parth Tandon  |
| 2.            | Comp. App. (AT) (Ins) No. 1109 of 2022 | Nikhil Gandhi<br>Vs.<br>Sudip Bhattacharya<br>Resolution Professional of Reliance Naval and Engineering Ltd.<br><br><b>With</b>            | Maulik Nanavati               | Dhrupad Vaghani<br>Prachi Johri |
| 3.            | Comp. App. (AT) (Ins) No. 1112 of 2022 | Skil Infrastructure Ltd.<br>Vs.<br>Sudip Bhattacharya<br>Resolution Professional of Reliance Naval and Engineering Ltd.<br><br><b>With</b> | Maulik Nanavati               | Dhrupad Vaghani<br>Prachi Johri |
| 4.            | Comp. App. (AT) (Ins) No. 1155 of 2022 | Bhavesh Gandhi<br>Vs.<br>Sudip Bhattacharya<br>Resolution Professional of Reliance Naval and Engineering Ltd.                              | Maulik Navavati               | Dhrupad Vaghani                 |

### **For Orders**

|    |  |   |                |                                      |
|----|--|---|----------------|--------------------------------------|
| 5. | I.A. No. 3773 of 2022 in Comp. App. (AT) (Ins) No. 541 of 2022 | Rajeev Sharma<br>Vs.<br>Deepak Gupta & Anr. | Mahesh Agarwal | Sumesh Dhawan-R1<br>Aditya Trehan-R2 |
|----|--|---|----------------|--------------------------------------|

### **For Admission (Fresh Cases)**

|    |  |  |               |  |
|----|--|--|---------------|--|
| 6. | Comp. App. (AT) (Ins) No. 1236 of 2022 | Shivom Minerals Ltd.<br>Vs.<br>Vijaykumar V. Iyer & Ors. | Sandeep Bajaj |  |
|----|--|--|---------------|--|

|     |   |   |                            |  |
|-----|---|---|----------------------------|--|
| 7.  | Comp. App. (AT)<br>(Ins) No. 1238 of<br>2022 & I.A. No.<br>3780 of 2022   | Ramesh Shravan Jadhav<br>Through His Power of Attorney Holder<br>Namely Mr. Mahendra Keshavlal<br>Panpatil<br>Vs.<br>Pridhvi Asset Reconstruction and<br>Securitisation Company Ltd. & Anr. | Yaksh Garg                 |  |
| 8.  | Comp. App. (AT)<br>(Ins) No. 1239 of<br>2022                              | Satish Chinnadurai<br>Vs.<br>Ravindra Hirasingh Rawat & Anr.  | Utsav Trivedi              |  |
| 9.  | Comp. App. (AT)<br>(Ins) No. 1241 of<br>2022<br><br><b>(With Defects)</b> | Ritu Automobiles Pvt. Ltd.<br>Vs.<br>HDFC Bank Ltd. & Anr.  | Natasha Dalmia             |  |
| 10. | Comp. App. (AT)<br>(Ins) No. 1242 of<br>2022                              | West Bengal Financial Corporation<br>Vs.<br>Krishnaswami CVR & Anr.   | Madhumita<br>Bhattacharjee |  |

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By order of Hon'ble Chairperson  
-sd/-  
Registrar